

**In the National Company Law Tribunal, Jaipur**

**Item No. 207**

**CP No. (IB)- 302/9/JPR/2019**

**UNDER SECTION 9 OF IBC, 2016**

**In the matter of:**

**Bakelite Hylam Ltd.**

**.....Applicant/Petitioners**

**VS.**

**Polar Marmo Agglomerates Ltd.**

**.....Respondent**

**Order delivered on 14.02.2020**

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER**

**SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Sandeep Kumar Jain, CS

For Respondent(s) : Prateek Kedawat, Adv.

**ORDER**

Heard the submissions made by the CS for the Operational Creditor and the counsel appearing on behalf of the Corporate Debtor. CS appearing on behalf of the Operational Creditor is directed to provide clear and legible copies of Page No. 29 and 30 to the counsel for the Corporate Debtor. Post the matter to 18.03.2020.

*Sd-*

**(RAGHU NAYYAR)  
TECHNICAL MEMBER**

*Sd-*

**(P. S. N. PRASAD)  
JUDICIAL MEMBER**